

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

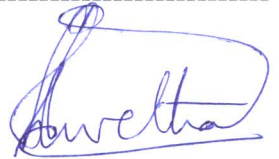
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/7/2016
NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others
NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION FOR WHOM

For N. Bhaskar Shivetha Sunderan	Counsel for petitioners 1-8	
T.V.P. Sai Vihari for Kumar Pal Chandra	Counsel for R1 - R5	T.V.P. Sai Vihari
D. Chandragupta	Counsel for R7	D. Chy

O R D E R

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel for R7 present and filed vakalat. Counsel for petitioner stated that the notice served on R8 has been returned with an endorsement 'party left'. She further stated she had information that R8 reported expired and sought further time to report the fact. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)